

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP250/ 16	TP 98/17	For hearing	433(e)	Encarta Pharma Pvt. Ltd Vs Panacea Hospitals Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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15. VASANTHA
KUMAR.K.M
740 6163033

Respondent



2) RAJESH S.
ADVOCATE
8123976974

Petitioner




ORDER

Counsel for Petitioner is present. Counsel for respondent is also present. For hearing finally list it on 08.01.2018.



Member (T)



Member (J)